

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 53(ND)/09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

**NAME OF THE COMPANY:** M/s. Data Infosys Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398


| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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|--|------------------------|-----------------------------|--|--|
|  | For the Petitioner (s) | : Mr. Dhawal Jain, Advocate |  |  |
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|  | For the Respondent (s) | : Mr. R. K. Gupta, Advocate<br>Mr. Swaralipi Deb Ray, Advocate |  |  |
|--|------------------------|--|--|--|

**ORDER**

Re-notify this case on 4<sup>th</sup> October, 2017, in view of the special Bench being constituted

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**